High Court of Judicature at Rajasthan Principal Seat, Jodhpur

Dated: 19.06.2019

No. Acctts/Bldg./11/2019

NOTICE

It is hereby notified that chambers of category-I and category-II at New High Court Building Jhalamand, Jodhpur, are available for allotment to Senior Advocates/Advocates as per the eligibility, terms & conditions indicated in the Rajasthan High Court Principal Seat Advocates' Chambers (Allotment & Occupancy) Rules, 2019 (hereinafter 'the Rules'), which are available on the official website of Rajasthan High Court (www.heraj.nic.in).

Applications are invited from the eligible Senior Advocates/Advocates, who are members of Rajasthan High Court Advocates' Association or Rajasthan High Court Lawyers' Association, who regularly practice in Rajasthan High Court at Jodhpur and reside in Jodhpur, for the allotment of Chambers at New High Court Building, Jhalamand, Jodhpur.

Application form prescribed in the Rules may be downloaded from the website of Rajasthan High Court. The eligible Senior Advocate/Advocate may submit by hand / post duly filled application form as per Rules for allotment of the chamber in the prescribed Form A and B respectively along with application fee of Rs. 500/- in the office of Registrar General, Jodhpur. The application fee shall be paid by pay order or demand draft, payable in favour of the Registrar General, Rajasthan High Court, Jodhpur. The last date for receipt of applications is 15th July, 2019, *upto 5.00pm*.

Note: The applications, which are found incomplete and/or without requisite documents shall be liable to be rejected without any notice. The Registry will not be responsible for any postal delay.

By Order

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Registrar General Rajasthan High Court, Jodhpur Copy forwarded to the following for information necessary action:-

- 1. President, Rajasthan High Court Advocates Association, Jodhpur.
 - /Rajasthan High Court Lawyers Association, Jodhpur.
- 2. General Secretary, Rajasthan High Court Advocates Association, Jodhpur / Rajasthan High Court Lawyers Association, Jodhpur.
- 3. Secretary, Bar Council, Rajasthan High Court, Jodhpur.
- 4. Notice Board, Rajasthan High Court, Jodhpur.

REGISTRAR (ADMN.)

Dated:19.06.2019